

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 1241 of 2019**

**IN THE MATTER OF:**

**Power Chem Plast Ltd.**

**....Appellant**

**Vs.**

**Batra Plywood Industries Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant:           None**

**For Respondent:       None**

**O R D E R**

**19.03.2020:**       There is no representation on behalf of both the parties.

The Registry is directed to list this matter on **17<sup>th</sup> April, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*sa/nn*